



THE HIGH COURT OF KERALA

18932

Kochi - 682 031  
Dated - 23-02-2018

PROCEEDINGS

Judiciary--Sitting arrangement in the Gram Nyayalaya, Kunnumal at Kuttiady and Munsiff Court, Nadapuram -orders issued

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ORDER NO. B1(A) 63/2018

Sri.Santhosh T.K., Nyayadhikari, Gram Nyayalaya, Kunnumal at Kuttiady, who is holding additional charge of Munsiff, Nadapuram, is directed to conduct sitting for five days per week at Munsiff's Court, Nadapuram and on all Saturdays at the Gram Nyayalaya, Kunnumal at Kuttiady until Smt.Sunitha K.E., Munsiff, Nadapuram rejoins duty after training.

( By Order )



*[Signature]*  
K Haripal  
Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram.  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Additional Chief Secretary to Govt.Home (C) Dept.Thiruvananthapuram(With C/L).  
The District Judge and Chief Judicial Magistrate, Kozhikode.  
The Private Secretary to the Chief Justice, High Court.  
The Private Secretary to Hon'ble Mr.Justice P.R.Ramachandra Menon.  
Sri.Santhosh T.K., Nyayadhikari, Gram Nyayalaya, Kunnumal at Kuttiady.  
Smt.Sunitha K.E., Munsiff, Nadapuram (Through Kerala Judicial Academy).  
The Munsiff Court, Nadapuram.  
The Gram Nyayalaya, Kunnumal at Kuttiady.  
The Confidential Assistants to the Registrars, High Court.  
The B2(A),B3(A), B3(B) B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell.  
The I.T. Section,High Court (For uploading in the Official Website).  
The Kerala Judicial Academy, Athani, Aluva.  
The Administrative Records Section, High Court ( 2 copies ).  
The File/Stock File.

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